

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.108/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.17/2014
NAME OF THE COMPANY	SK Bigstar Foods Limited & Others
NAME OF THE PETITIONER(S)	TM –Food Processing Ltd &Others
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (9) Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. H. Aravind Pandian	Sr. Adv		
B. Mohan (Petitioner)	Adv	bukni. mohan@gmail.com 99480 17618	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh do. R. Raghunandan Rao. <sup>R1-3 17-22</sup>	Advocate	99666 22805 bhupeshiml@gmail.com	
Ar Sandhya Rani	Adv	9966775222 sandhyakodlagal@gmail	

**Enclosed Order Sheet**

Heard Shri P.H. Aravind Pandian, Learned Senior Counsel alongwith Shri B. Mohan, Learned Counsel for the Petitioner; Shri G. Bhupesh, Learned Counsel and Ms. A. Sandhya Rani, Learned Counsel for the Respondent. Post the case on 9.10.2017.

Member (T)

  
Member (J)